

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2541

ANSWERED ON:10.12.2012

SCHOOLS FOR CHILD LABOURERS

Kumar Shri Kaushalendra;Singh Shri Bhupendra ;Sukur Shri Jadhav Baliram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the district-wise number of schools being run under the National Child Labour Project (NCLP) in the States/UTs in the country along with the allocated funds and the amount spent during the last three years and the current year, year-wise and Statewise;
- (b)the number of children enrolled in such schools;
- (c)whether project committees have been constituted at district level to monitor the implementation of the said project;
- (d)if so, the main shortcomings/complaints which have come to the notice of such committees;
- (e)the names of civil societies and Non-Governmental Organisations (NGOs) included in the project committees particularly of Sagar and Vidisha districts of Madhya Pradesh;
- (f)whether some of the schools under NCLP has been closed due to administration or various other reasons; and (g)if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): The National Child Labour Project (NCLP) Scheme is being implemented in 266 districts in 20 States for the rehabilitation of child labour withdrawn/rescued from hazardous occupations and processes and 7311 Special Schools are being run under the Scheme. The State-wise details of the NCLP districts are at Annexure-I. Grants released during the last three years and current year, year-wise and State-wise under NCLP are given as per Annexure-ii.
- (b): Approximately 3.2 lakh children are enrolled in the Special Schools.
- (c) & (d): Yes, Madam. To monitor the implementation of the National Child Labour Project, Project Committees have been constituted at district level under the Chairmanship of District Magistrate/Collector. As per information available no main shortcomings/complaints have come to the notice.
- (e): The composition of project committee including Civil Societies and Non-Governmental Organizations /(NGOs) under the NCLP Scheme in Sagar, District of Madhya Pradesh are as per annexure-III. In the Vidisha District of Madhya Pradesh NCLP Scheme is not implemented.
- (f) & (g): In the special schools children in age group of 9-14 years are imparted education on a formal/non-formal pattern with a condensed syllabus for a maximum of three years after which the children are expected to reach a level of 5th standard. On completion of maximum three years in special schools children are mainstreamed into formal education system and schools reallocated on the basis of fresh survey carried out by the project societies time to time.